

(b) The instances of violation of the Code of Discipline were reported by the Management to the State Government for necessary action.

**रायपुर से भोपाल तक रेलगाड़ी की व्यवस्था**

1974. श्री साखन लाल गुप्त : क्या रेलवे मंत्री यह बतान की कृपा करेंगे कि :

(क) क्या रायपुर से भोपाल तक रेलगाड़ी चलाने का कोई प्रस्ताव विचाराधीन है; और

(ख) यदि नहीं, तो क्या रायपुर, बिलासपुर, कटनी, जबलपुर और भोपाल हो कर विजयनगरम से नई दिल्ली के लिए एक्सप्रेस गाड़ी चलाने का विचार है ?

रेलवे मंत्री (श्री जे० मु० पुनाचा) :

(क) जी, नहीं।

(ख) जी, नहीं।

**BHADRAVATI IRON AND STEEL WORKS, MYSORE**

1975. SHRI J. H. PATEL : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that the Bhadravati Iron and Steel Works in Mysore State is running at a loss due to mal-administration ; and

(b) if so, whether an enquiry will be made to find out the present position of the company ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) No, Sir.

(b) Does not arise.

**LOST PROPERTY CLAIMS AND THEFT OF RAILWAY PROPERTY**

1976. SHRI ACHAL SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) that total amount involved in the lost Property claims and theft of Railway property such as fans, bulbs etc. during the last three years separately;

(b) whether it is a fact that these Lost Property claims and thefts have been on the increase and, if so, the reasons therefor ; and

(c) the steps taken to prevent such thefts and loss of property ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a)

	Claims compensation paid on account of thefts and pilferages. (In Rupees)	Value of net loss due to theft of Electrical fittings. (In Rupees)
1964-65	1,50,58,191	10,04,293
1965-66	1,91,07,256	11,76,077
1966-67	2,44,53,899	11,57,858

(b) The increase in the claims compensation paid may be attributed, to increase in volume of traffic as also rise in the price index and assumption of, common carriers' liability by Indian Railways with effect from 1-1-1962. As regards thefts of Railway property (Electrical fittings) the figures given above, bring out a slight improvement in the year 1966-67 as compared to the year 1965-66.

(c) The following preventive measures are taken in respect of theft of booked consignments and theft of railway property :

*Theft of booked consignments*

- (i) loaded covered wagons are secured with rivets. Wagons carrying valuable commodities are, in addition, secured with Ellis Patent locks and are escorted by armed guards of Railway Protection Force on affected sections by night ;
- (ii) important goods trains are escorted by Railway Protection Force armed staff ;
- (iii) plain clothes Railway Protection Force staff is deputed to collect crime intelligence with a view to tracking down known criminals ;
- (iv) affected sections are also at times patrolled by Railway Protection Force armed staff ;
- (v) provision of proper fencing and adequate lighting arrangements has been made in yards and goods sheds ;